

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 21

**IA No. 1596/23
430/23
431/23
1084/23
1908/23
IA No.
1090/23
1095/23
1471/23
1478/23
2107/23**

**In
CP (IB) No. 4/Chd/J&K/2022
(Admitted)**

**Under Section 7 & 19(2) & 49(2) &
66 IBC 2016
60(5), IBC 2016**

In the matter of:-

Mercedes Benz Financial Services India Pvt. Ltd;
(Formerly Known as Daimler Financial Services India Pvt. Ltd)
.....Petitioner/Financial Creditor

Vs.

Lands End Trucking Pvt. Ltd.Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up, hence adjourned
to 26.10.2023.

Sd/-
Court Officer

September 14, 2023
VN